

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA No. 1269 of 2018
IN
DFR NO. 3024 OF 2018
IA No. 1285 of 2018

Dated : 20th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

**K. Balan . . .Appellant(s)
Versus
Reliance Infrastructure Ltd. & Ors. . .Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.
Mr. Srinivas Vishven
Mr. Avi Tandon
Mr. Anand Ganeshan

Counsel for the Respondent(s) : Mr. Sajan Poovayya, Sr. Adv.
Mr. Hasan Murtaza
Mr. Salim Inamdar
Ms. Divya Anand
Mr. Kartik Anand for R-1

ORDER

IA No. 1269 of 2018
(Appln. for leave to file appeal)

Leave to file kept open.

DFR NO. 3024 OF 2018

List the matter for hearing on **05.08.2019**. Meanwhile, pleadings shall be completed.

**(S. D.Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**